				Contested Con	nmerci	al Cases	disposed du	ring th	e Month:	May, 202	25				
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whether Pre- Institution Mediation took place	Nature of Disposal	Date of Executio n of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	TS (Com)	TS (Com)/43 /2022	11/16/2022	WOW Momo Foods Pvt. Ltd. Vs Mukul Bhatia	Tanmoy Roy	9830110250	5/3/2025	899	Yes ** pre- institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/11 0/2024	8/20/2024	M/s Krishi Infratech- Bangalore Vs Ministry of Railway Chief Engineer (CON- HQ) South Eastern Railway	Rajashree Bhowmick	9874712977	5/16/2025	269	Yes ** pre- institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/67 /2023	3/27/2023	Titagarh Logistics Infrastructures Pvt. Ltd. Vs Durgapur Freight Terminal Private Limited	Sattik Rout	-	5/17/2025	782	Yes ** pre- institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/94 /2024	2/28/2024	SUPREME CREDIT CORPORATION LIMITED Vs SOHAM CHAKRABORTY	Deb Kumar Sen	9830612000	5/21/2025	448	Yes ** pre- institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS(Com)	2/2024	09-07-2019	M/S Astdurga Construction Pvt. Ltd. Vs Tapan Kumar Mondal	Kanailal Mukherjee	980205125	03-05-2025	2125 days	N.A.	Dismissed with cost on contest	Nil	Nil
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc.Arb (Com)	78/2024	30-11-2023	The Directorate of Vocational Education and Training, Govt. of WB Vs Consortium for Training, Research and Dvelopment CTRD	Shourya Samanta	9836316015	06-05-2025	523 days	N.A.	Sec 34 dismissed on contest	Nil	Nil
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc.Case (Com)	10/2024	25-08-2023	The State of West Bengal Vs Vida Engineering Company	Sanjib Kr. Sarkar	8334839721	15-05-2025	629 days	N.A.	9 rule 9 disposed of	Nil	Nil

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whether Pre- Institution Mediation took place	Nature of Disposal	Date of Executio n of Decree	Number of days for execution of Decree from Date of decision
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc.Arb (Com)	89/2024	06-05-2024	SAILENDRA SHAW AND 1 ANR. Vs MANJU GUPTA AND 2 OTHERS	ABHRAJIT ROY CHOWDH URY	8017814874	17-05-2025	376 days	N.A.	Sec 9 Disposed of	Nil	Nil
9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc.Arb (Com)	6/2025	25-02-2025	RAJESH SINGH Vs West Bengal Live Stock Development Corporation	Sweta Gandhi	9836807497	20-05-2025	84 days	N.A.	Sec 9 Disposed of	Nil	Nil
10	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Execution (Commercial)	1/2025	11-04-2025	Bengal Shristi Infrastructure Development Limited Vs Asansol Durgapur Development Authority	Debdutta Pahari	9851878530	20-05-2025	39 days	NO	Allowed On Contest	-	-
11	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	1/2022	19-01-2022	Kohinur Enterprise Vs Cognition Projects Pvt. Ltd	Pranab Kar vs Sankha Dutta	7001215440 vs	21-05-2025	1218 days	NO	Dismissed on contest against the defendant but is allowed exparte against the defendant	-	-
12	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	15/2024	27-06-2023	Amiya Commerce and Construction Company Private Limited Vs Steel Authority of India Ltd and 1 anr	Rudrajuit Saha Vs Ayan Ranjan Mukherjee	8617532699 vs 9832209145	22-05-2025	695 days	NO	Reject On Contested	-	-
13	Commercial Court at Siliguri	Darjeeling "Jalpaiguri,Ccoochb eher, Alipur duar, North & South Dinajpur, Kalimpong, Maldah	1	Money suit, Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb., Misc case, Arbi. Execution, Misc(Judl.) arb.,	Nil	Nil	Nil Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil